

found feasible due to very meagre long distance passenger traffic which was expected to avail of the facility. The Northern Railway has, however, been asked to review the position.

**Production of Tinplates at Rourkela by Hot-dipped and Electrolytic Processes**

\*1739. SHRI DEORAO PATIL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Starred Question No. 1263 on the 28th April, 1970 regarding production and consumption of tinplates and state :

(a) whether it is a fact that tinplates at Rourkela are produced by two different processes, viz., hot-dipped and electrolytic ;

(b) if so, what is the capacity of each

line and the actual production thereof during the last three years ;

(c) whether it is also a fact that more tin ingots are required to produce tinplates by the hot-dipped method than by the electrolytic method ; and

(d) if so, the quantity of tinplates produced from one tonne of tin by each method ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Yes, Sir.

(b) The production capacity of tinplates in hot-dipped line and electrolytic line of the Rolling Mills in the Rourkela Steel Plant and the actual production thereof during the last three years is as follows :—

*Figures in Tonnes*

Unit	Capacity	Production		
		1967-68	1968-69	1969-70
Hot-dipped line	50,000	20,925	24,235	16,861
Electrolytic line	150,000	—	1,957	32,507

(c) Yes, Sir.

(d) The average production of tinplates from one tonne of tin by hot-dipped method and electrolytic method, on the basis of actuals for the last three years, comes to about 5.4 tonnes and 118 tonnes, respectively.

**Study of Hotel Industry to Assess Monopolistic Trends**

\*1740. SHRI K. N. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have discovered from preliminary studies that practically every industry in the country contains monopolistic firms or dominant undertakings as defined in the Monopolies and Restrictive Trade Practices Act ;

(b) if so, whether Government will include the Hotel industry in this study as it also dominated by the monopolistic firms ; and

(c) the steps taken to remove the drawbacks in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Since no such studies of all industries have yet been made by the Department of Company Affairs, it is not possible to say that practically every industry in the country contains monopolistic firms or dominant undertakings as defined in the Monopolies and Restrictive Trade Practices Act ;

(b) and (c). The question of separate study of this industry does not arise, but any such trends in this industry also will be regulated or controlled by the Monopolies and Restrictive Trade Practices Act.

**Hauling of Bombay-New Delhi Air Conditioned Express by Diesel Locomotives**

10145. SHRI NARENDRA SINGH MAHIDA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to haul the Bombay-New Delhi Air Conditioned Express by diesel locomotive like the Frontier Mail ;